

**1. QUESTIONS****(a) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

**(b) UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

**2. CONGRATULATORY MOTION**

**S/ShriDeepak Prabhu and Glenn Souza Ticlo, MLA's** to move the following:

“This House congratulates Shri Apa Gaunkar for being awarded with “Annasaheb Kirloskar Puraskar” and

“Maharashtra Rajya Sangeet Natya Lekhan Puraskar 2017” and also Shri Laxman Kashiram Mhambrey from Corjuem-Aldona, Bardez-Goa for being awarded Rangseva Puraskar both by Bal Gandharva Mitra/Rasik Mandal, Pune in the hands of Shri Suresh Prabhakar Prabhu, Hon Minister for Commerce and Industry, Government of India, thus bringing glory to the State of Goa”.

**3. GOVERNMENT BILLS-CONSIDERATION AND PASSING**

**Shri Manohar Parrikar**, Minister for Chief Minister to move that The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2017 be taken into consideration;

**ALSO** to move that the Bill be passed.

**2. Shri Rohan A. Khaunte**, Minister for Revenue to move that The Goa Land Revenue Code (Amendment) Bill, 2017 be taken into consideration;

**ALSO** to move that the Bill be passed.

**3. Shri Vijai Sardesai**, Minister for TCP to move that The Goa Town and Country Planning (Amendment) Bill, 2017 be taken into consideration;

**ALSO** to move that the Bill be passed.

**4. Shri Vijai Sardesai**, Minister for TCP to move that The Goa Tax on Infrastructure (Amendment) Bill, 2017 be taken into consideration;

**ALSO** to move that the Bill be passed.

**4. DISCUSSION FOR SHORT DURATION**

**S/SHRI RAJESH T. PATNEKAR, GLENN SOUZA TICLO, PRAVIN ZANTYE, NILESH CABRAL AND SMT ALINA SALDANHA** MLA's to raise Under Rule 64, a discussion on the “Nationalization of rivers issue in the State of Goa”.

**5. VALEDICTORY REMARKS BY SPEAKER****6. NATIONAL ANTHEM**